

(c) what steps are being taken by Government to stop repatriation of this huge amount by the Company's Directors to U.K.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Representation from civilian employees in Bombay Engineering Group, Kirkee, Pune**

4148. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government have received representation dated 12th June, 1978 on behalf of civilian employees in Bombay Engineering Group, Kirkee, Pune regarding their grievances; and

(b) if so, the action taken by Government?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) The matter has been referred to the Local authorities for report.

**Display of body of dacoit 'Haseena'**

4149. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards the display of naked body of dacoit 'Haseena' of the Chambal ravine by the police personnel which has appeared in the "Sunday" Magazine dated the 6th July, 1978 published from Calcutta;

(b) if so, whether Government's attention has also been drawn towards the reported resentment amongst the general public and women folk in particular;

(c) if so, Government's reaction in this regard;

(d) whether Government consider this to be disgraceful to the women and in violation of normal laws of decency in the Society;

(e) if so, whether Government propose to advise the State Government concerned to take action against the concerned Police Officials; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Yes, Sir. However, the news item was published in Sunday Magazine dated 16th July, 1978.

(c) The district magistrate of Tikam Garh has already ordered magisterial enquiry into the death of dacoit 'Haseena' and others in an encounter with UP Police on 26/27 May, 1978 in Tikam Garh district, Madhya Pradesh. The magisterial enquiry will also go into the alleged display of the naked body of Haseena and fix up responsibilities.

(d) to (f). State Government will be advised to take appropriate action on conclusion of the magisterial enquiry.

**IBM's Arbitrary Norms**

4150. SHRI C. K. CHANDRAPAN: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government are aware of the fact that IBM's arbitrary norms have resulted in under-utilisation resulting in losses to customers;

(b) is there any scheme with Government to produce mini-computers of micro-processors; and

(c) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Necessary information is being collected and will be laid on the Table of the House.